

Seventeenth Report (Seventeenth Lok Sabha) on 'Review of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP)' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals); and

- (vii) Thirtieth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Twenty-second Report (Seventeenth Lok Sabha) on 'Status of COVID-19 vaccine production in India' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

श्रीमती रमिलाबेन बेचारभाई बारा (गुजरात): महोदय, मैं विभाग-संबंधित सामाजिक न्याय और अधिकारिता संबंधी संसदीय स्थायी समिति के "अनुसूचित जाति के बालकों और बालिकाओं के लिए बाबू जगजीवन राम छात्रावास योजना (बीजेआरसीवाई)" संबंधी छब्बीसवें प्रतिवेदन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश): महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों* की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (i) Twelfth Report of the Committee (2021-22) on Action Taken by the Government on the Observations/Recommendations contained in its Third Report (Seventeenth Lok Sabha) on "Measures undertaken to secure representation of OBCs in employment and for their welfare in Coal India Ltd. (CIL), Northern Coalfields Limited (NCL) and South Eastern Coalfields Limited (SECL)";

*These Reports were presented to Hon'ble Chairman, Rajya Sabha on 25.10.2021 and to Hon'ble Speaker on 04.10.2021 under Direction 71(A)(I) of the Directions by the Speaker, Lok Sabha. The Hon'ble Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.